Enclosing of leaflet containing the in dication and contra-indication of the Medicines

Written Answers

2377. DR. JOSEPH LEON D'SOUZA: Wih the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that according to Drugs and Cosmetics Rules, it is mandatory to enclose a leaflet given the indications and the contra-indications in the pack containing the medicines;

(b) if so, whether it is also a fact that there are a number of drug manufacturing companies which do not provide such leaflets; and

(c) if so, what steps Government have taken in the matter?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) The Drugs and Cosmetics Rules do not contain a specific provision requiring manufacture to include a package insert in the Packages on medicines marketed by them containing information on indications and adverce effects.

(b) and (c) Do not arise.

Harmful effects of indiscriminate use of Aspirin

2378. SHRIMATI MAIMOONA SULTAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the news which appeared in the 'News Times' Hyderabad on 25th November, 1985 under the heading 'Indiscriminate use of aspirin i.-> dangerous;

(b)' whether it is a fact that public purchases aspirin for various types of aches without medical prescriptions;

(c) whether it is also a fact that the manufacturers do not provide any cau tionary note alongwith the medicines

containing aspirin for the information of public;

to Questions

(d) if so, what steps have been taken in this regard;

(e) whether Government are aware about the dangerous effects of the indiscriminate use of aspirin;

(f) if so, what are the details and the remedial steps taken by Government;

(g) whether Government have received any reports on the adverse effects on indiscriminate use of aspirin in thfe direction; and

(h) if so, the details and action taken thereon?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) Yes, Sir.

(b) to (d) The Drugs Technical Advisory Board, a Statutory Body, considered that Aspirin in normal conditions can be used by the people and the prescriptions for its retail sale is not necessary. It is not mandatory to give a cautionary note alongwith the containers of the drug Asprin.

(e) and (g) No dangerous effects reported with the use of Aspirin have come to our notice.

(f) and (h) Do not arise.

Alleged misuse of Power by Air India Officials Posted Abroad

2379. SHRI SATYA PRAKASH MALAVIYA:

SHRI VIRENDRA VERMA: « MISS SAROJ KHAPARDE:

Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that some officials of Air Tndia while serving abroad, entered into deals with some or-gan'sations against the interests of Air India and subsequently joined them;